(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	00	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	8.94	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	510002315	3	510002315	88.64	0	7500000	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	00	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	00		0	00	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	65221391	1	65221391	11.34	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	131100	1	131100	0.02	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	00	0		00	0	0	NA
Total		5	575354806	5	575354806	100.00				

Name of the Corporate Debtor: AVK AUTOMART PRIVATE LIMITED; Date of Commencement of CIRP: 06-11-2018; List of Creditors as on: 07-01-2021; Name of IP: Mr. Rajat Mukherjee; Process Number: 1; Last 5 digitof registration number: 11723